



\$~SB-22 to 27

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 119/2024**
+ **W.P.(C) 8214/2013**
+ **W.P.(C) 8215/2013**
+ **W.P.(C) 8216/2013**
+ **W.P.(C) 8217/2013**
+ **W.P.(C) 8218/2013**

Present: Ms Pooja Mehra Saigal, Senior Advocate with Mr Karan Gupta, Advocate for Review Petitioner in Item nos.22 to 27.

Mr Tarun Johri and Mr Vishwajeet Tyagi, Advocates for R-3/DMRC in Item nos.22 to 27.

Mr Sanjay Kumar Pathak, standing counsel with Mr M.S. Akhtar and Mr Sami S. Siddiqui, Advocates for R-1 & 2 in Item nos.22 to 27.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER

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14.02.2025

CM APPL. 9036/2025 CM APPL. 9037/2025 REVIEW PET. 70/2025

CM APPL. 9077/2025 CM APPL. 9078/2025 REVIEW PET. 73/2025

CM APPL. 9085/2025 CM APPL. 9086/2025 REVIEW PET. 74/2025

CM APPL. 9053/2025 CM APPL. 9054/2025 REVIEW PET. 71/2025

CM APPL. 9091/2025 CM APPL. 9092/2025 REVIEW PET. 75/2025

CM APPL. 9071/2025 CM APPL. 9072/2025 REVIEW PET. 72/2025

1. The Special Bench has not assembled today as Sachin Datta, J. is attending the 22nd India Conference at Harvard University titled “India to the World: Business, Policy and Culture” to be held in Cambridge and Boston (USA) from 15th to 16th February, 2025.

2. List on 28.03.2025.

BY ORDER

(COURT MASTER)

FEBRUARY 14, 2025

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